(c) and (d) ICAR has not made any specific study in Himachal Pradesh. However, National & State Research Programmes and production scenario of maize and rice are discussed annually in Annual Workshop of All-India Coordinated Research Projects of respective crops and the research programmes are modified accordingly. Availability of quality seed and adoption improved production-protection technologies is a major production constraint in maize and rice in Himachal Pradesh.

Hazardous Chemicals

- 4896, DR.Y. LAKSHMI PRASAD: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether certain chemicals like BHC, DDT etc, banned being health hazards are sold freely in the market; and
 - (b) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SBPBK SATYANARAYANA RAO): (a) and (b) The use of BHC in agriculture and public health programmes has been banned w.e.f. 1.4.1997. The use of DDT in agriculture was withdrawn in May, 1989 but its use in public health programmes is restricted to 10,000 M.T. per annum.

As per the provisions of the Insecticides Act, 1968, the pesticide/ pesticide formulation which is banned for use in the country can not be sold/marketed. The State Governments, being the enforcing agencies under the said Act have been advised from time to time to keep a strict watch to check the use of any banned pesticide and take legal action against the offenders.

Allocation of funds for the development of SCs/STs

- 4897. SHRI VEN DHAMMA VIRIYO: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether it is a fact that Dr. Ambedkar Birth Centenary Celebrations Committee headed by the Prime Minister recommended allocation of funds for the development of SCs/STs proportionate to their population in the year 1993;
- (b) if so, indicate the action taken thereon by his Ministry for procuring funds proportionate to the population of SCs/STs for the above purpose in the Eighth Five Year Plan (1992-97); and

(c) if appropriate action not taken, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SBPBK SATYANARAYANA RAO): (a) and (c) Department of Agriculture an Cooperation is primarily responsible for sustainable agriculture production. Through implementation of various schemes, the Department promotes agriculture development, supports soil and water conservation schemes towards agriculture expansion and consolidation, promotes expansion and strengthening of agriculture infrastructure. These activities benefit farmers of all categories including SC/ST. As the schemes are area specific and production oriented in nature, funds are not demanded on the basis of population of SC/ST. However, wherever possible, Special component Plan (SCP) for SCs and Tribal Sub Plan (TSP) for STs are carved out of the annual plans.

Measures to combat drought in Central and North-Western part

4898.SHRI DRUPAD BORGOHAIN: Will the Minister of AGRICULTURE be pleased to state:

- (a) what plan his Ministry has taken to counter the recurring drought in the Central and North-Western part of the country, permanently;
 - (b) what is the forest cover percentage in these drought hit States; and
- (c) whether there is any plan to improve environment in these States by afforestation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SBPBK SATYANARAYANA RAO): (a) It is primarily the responsibility of the State Government concerned to undertaken necessary relief measures in the wake of natural calamities. The Government of India supplements the efforts of the State Government by provinding resources in accordance with the recommendations appointed from time to time.

(b) and (c) The information is being collected and will be laid on the Table of the Sabha.

Protection against exploitation of farmers

- 4899. SHRI K. KALAVENKATA RAO: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether farmers from various parts of the-country have sought protection against exploitation by multinational companies and inclusion of a